



No. 2/72/2022-Admn. /APTEL/912-18/26
Appellate Tribunal for Electricity
Core-4, 7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi - 110003

Dated the 27 February, 2026

OFFICE ORDER

Consequent upon acceptance of resignation vide Ministry of Power Order No. 46/12/2020-R&R (Part) dated 27th February 2026, Hon'ble Mr. Justice Ramesh Ranganathan is demitting the office of Hon'ble Chairperson, Appellate Tribunal for Electricity w.e.f. after noon of 27.02.2026.


(Swapna Singh)
Ld. Registrar (APTEL)

Copy to:-

1. Hon'ble Mr. Justice Ramesh Ranganathan, Hon'ble Chairperson, APTEL.
2. PPS/PS to all Hon'ble Members, APTEL
3. The Under Secretary, Ministry of Power w.r.t. 46/12/2020-R&R dated 27th February 2026
4. Pay and Accounts Office (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
5. Drawing & Disbursing Officer, APTEL.
6. IT Consultant.
7. Office copy/Guard file